

Annexure 3

Name of the Corporate Debtor			Richa India Infra Development Private Limited
Date of commencement of CIRP			16-02-2026
List of creditors as on			31-07-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of the Creditor	Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Principal	Interest+Penal	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Phoenix ARC Limited (<i>Debt assigned from Edelweiss Asset Reconstruction Co. Ltd. On 29-07-2026</i>)	04-03-2026	50,00,00,000	2,40,09,16,126	2,90,09,16,126	2,90,09,16,126	Secured	2,90,09,16,126	2,90,09,16,126	No	-	-	-	-	-	Constitution of the CoC has been stayed by the NCLAT vide Order dated 02.03.2026; hence, no voting percentage has been assigned.

2,90,09,16,126 2,90,09,16,126

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